

B—FOR WHICH SELECTION IS UNDER CONSIDERATION OF THE PUBLIC ENTERPRISES SELECTION BOARD

1. MD, Hindustan Paper Corpn. Ltd.
2. CMD, Bharat Process & Mechanical Engineers Ltd.
3. CMD, Manganese Ore India Ltd.

Civil Supply Corporations

709. SHRI MANMOHAN TUDU: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) the names of the States where Civil Supply Corporations have been formed;

(b) the amount given by the Centre to Orissa Civil Supply Corporation to deal with the paddy procurement work during 1980-81;

(c) whether some other essential items will be brought under this Civil Supply scheme of Orissa; and

(d) the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOHANTY): (a) Civil Supplies Corporation have been set up in the States of Andhra Pradesh, Bihar, Himachal Pradesh, Kerala, Karnataka, Madhya Pradesh, Punjab, Tamil Nadu, Uttar Pradesh, Orissa, West Bengal and the Union Territory of Delhi.

(b) No amount was given by the centre to Orissa Civil Supplies Corporation to deal with paddy procurement Working during 1980-81.

(c) and (d). The Procurement of rice and distribution of rice, wheat, levy sugar and free sale sugar has been undertaken by the Orissa State Civil Supplies Corporation. The Corporation proposes to take up free sale cement distribution also.

Opening of branches by Nationalised Banks

710. SHRI SAMAR MUKHERJEE: Will the Minister of FINANCE be pleased to state:

(a) number of bank branches opened by the nationalised banks during the last year; State-wise and bank branch-wise; and

(b) number of bank branches to be opened by the nationalised banks during the current year (1981), State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) State-wise and bankwise details available upto end-June 1980 in regard to branches opened by commercial banks are set out in the statement—I [Placed in Library. See No. LT-1859/81].

(b) As at the end of September 1980, 5504 licences/allotments were pending with the commercial banks. 4941 related to rural and semi-urban centres which the Reserve Bank of India has asked the banks to implement by the end of 1981. State-wise details in this regard are set out in the Statement—II [Placed in Library. See No. LT-1859/81].

दिल्ली में छापों के दौरान पकड़ी गई
निषिद्ध वस्तुएं

711. श्री निहाल सिंह : क्या वित्त
मंत्री यह बताने की कृपा करेंगे कि :

(क) दिनांक, 1 दिसम्बर, 1980 से
15 फरवरी, 1981 तक की अवधि के
दौरान दिल्ली में मारे गये छापों में कितनी
निषिद्ध वस्तुएं पकड़ी गई हैं ; और

(ख) इस संबंध में दोषी पाए गए
व्यक्तियों के ब्यारे क्या है और उनके
विरुद्ध क्या कार्यवाही की गई है ?